

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Monday, 06th May 2024 at 02.30 p.m. ;**

I

The Division Bench comprising of the **Hon'ble Shri Justice Avinash G. Gharote** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matter, as per the board notified separately.

II

Soon after the Division Bench work is over, the Regular Division bench headed by **Hon'ble Shri Justice M. S. Sonak** will take up the extant judicial assignment pertaining to Regular Division Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : .06.05.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)